A-22011/1/2013-Ad.II I(Part)
Government of India
Ministry of Corporate Affairs

New Delhi, dated the 10-6-2013

OFFICE ORDER

The competent authority, in the Ministry, has approved the following, with immediate effect:

(a) **Sh. SRD Patil, JTS** and **Sh. Sudhir Phaye, JTS** shall also hold the charge of AROC in ROC Mumbai, in addition to their existing charge in Pune and Goa offices.

(b) This arrangement, for a period of 60 days, is for the purpose of clearance of the pendency in ROC Mumbai office in MCA21 system.

(c) They will discharge the additional responsibilities from their present offices only.

(R K Pandey)
Under Secretary to the Government of India
Telefax: 23383507

To

1. Sh. SRD Patil, JTS
2. Sh. Sudhir Phaye, JTS
3. SrPPS/PPS/PS to Secretary, AS and JS(B)
4. EG Cell for placing this OM in Employees Corner (transfer/postings)